

**(2024) 11 MAN CK 0020**

**Manipur High Court (Imphal)**

**Case No:** Writ Petition (C) No. 415 Of 2022

Otkholun Khongsai

APPELLANT

Vs

Commissioner/ Secretary  
(Power) & Ors.

RESPONDENT

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**Date of Decision:** Nov. 22, 2024

**Hon'ble Judges:** Ahanthem Bimol Singh, J

**Bench:** Single Bench

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**Judgement**

Ahanthem Bimol Singh, J

On the joint prayer made by the counsel appearing for the parties, list this case again on 20-01-2025.

Earlier interim order shall continue till the next date.